

12.47½ hrs.

ESTIMATES COMMITTEE

HUNDRED AND FORTY-THIRD, HUNDRED AND FORTY-FIFTH AND HUNDRED AND FORTY-SEVENTH REPORTS

Shri Thanu Pillai (Tirunelveli): Sir, on behalf of **Shri Dasappa**, I beg to present the following reports of the Estimates Committee:—

- (1) Hundred and forty-third Report on action taken by Government on the recommendations contained in the Sixteenth Report of the Estimates Committee on the late Ministry of Education and Scientific Research—National Archives of India, etc.
- (2) Hundred and forty-fifth Report on action taken by Government on the recommendations contained in the Forty-fourth Report of the Estimates Committee on the Ministry of Health—Public Health—Part II.
- (3) Hundred and forty-seventh Report on action taken by Government on the recommendations contained in the Ninety-fourth Report of the Estimates Committee on the Hindustan Machine Tools Limited.

12.47½ hrs.

CORRECTION OF ANSWER TO S.Q. No. 481

The Deputy Minister of Law (**Shri Hajarnavis**): Sir, In answer to part (a) of Starred Question No. 481 in the Lok Sabha on the 30th November, 1961, it was stated that “although the dates to be initially fixed for polling in these constituencies (namely, Kangra Parliamentary constituency and the five Punjab Assembly constituencies of Nurpur, Dharamsala, Kangra, Palampur and Dera) will be

in February along with the rest of the country the actual polling in these constituencies will take place on April 27, 28 and 29, to which the polling will be adjourned”. The correct position, however, is that the poll in the Kulu Assembly constituency and in that portion of the Kangra Parliamentary constituency comprised in the Kulu Assembly constituency will be adjourned to April 27, 28 and 29. The poll in the rest of the Kangra parliamentary constituency and in the five component Assembly constituencies namely, Nurpur, Dharamsala, Kangra, Palampur and Dera, will take place in February, 1962, along with the rest of the country.

12.48 hrs.

STATEMENT RE: VISIT TO GENEVA TO PARTICIPATE IN THE MEETING OF TRADE MINISTERS.

The Minister of Commerce and Industry (**Shri K. C. Reddy**): Sir, this is a long statement.

Mr. Speaker: He may place it on the Table.

Shri K. C. Reddy: Sir, I place it on the Table. [Placed in Library. See No. LT-3422/61].

Shri T. B. Vittal Rao (Khammam): Sir, it is a very important statement.

Mr. Speaker: It is about his recent visit to Geneva. He came back only three or four days ago.

Shri T. B. Vittal Rao: It is a very important matter. Britain is going to enter the ECM. That is why he went. He could have laid it the very next day.

Shri K. C. Reddy: No, Sir. How could I? I am placing the statement on the Table at the earliest possible moment.

Shri T. B. Vittal Rao: We have no opportunity to discuss it.